

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

APPEAL/41(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024

IN THE MATTER OF	<b>INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF MAXGROW TEXTILE</b>
UNDER SECTION	<b>SEC 252 (1) - BY GOVERNMENT BODY</b>

**Appearances via video conference/physically**

Mr. Sailendra Kumar Tiwari, Adv. ] For the applicant

**ORDER**

1. Ld. Counsel for the applicant present.
2. Ld. Counsel appearing for the applicant to file hard copy of this appeal during the course of the day.
3. Registry is directed to issue notice to the RoC, West Bengal for filing his Report with four weeks.
4. Post this matter on **02/07/2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)